

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. 106/(MAH)/2014  
CA. No.

CORAM:

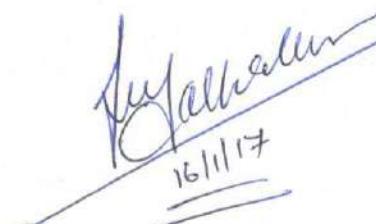
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: Smt. Shobha Ajit Kirloskar  
V/s  
M/s. Ghatge Patil Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241-242, 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
107	R.K. Salgalkar with Mr. Pintesh Shah, I/b Mulla & Mulla & Grayie Blaw & Canoe for Petitioners	Advocate Solicitor for Petitioners	 16/1/17

Kunal Mehta with  
Pranav Arora I/b  
Crawford Bayley & Co  
for Respondents

Advocates &  
Solicitors  
for Respondents

Pranav. &  
16/1/17

Order

TCP No. 106/58,397-398/NCLT/MB/MAH/2014

For having the Petitioners rejoinder has been filed, list this matter for final  
hearing on 20.2.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)